

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
ON THE DAY OF Friday THE 27th Day Of September 2024
(COURT HALL NO:8 SITTING AT PRINCIPAL BENCH, BENGALURU)
at 02:30PM

BEFORE

THE HON'BLE JUSTICE R.DEVDAS
&
THE HON'BLE JUSTICE RAJESH RAI K

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
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**MATTERS PERTAINING TO DHARWAD BENCH
ORDERS**

1	RP 100080/2023 (,) (IN WA 100293/2022) REG: NON COMPLIANCE OF OFFICE OBJECTION AT SL NO.3 AND 5 FOR 4TH TIME	GOVERNMENT ADVOCATE	H M DHARIGOND (VK NOT FILED)
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ADMISSION

2	RP 100046/2023 (,) IN MFA 102892/2019 A/W 1) ACCEPTANCE OF COPY OF ACK FOR HAVING SERVED THE COPIES OF THE REVIEW PETITION A/W ANNEXURES ON LEARNED ADDL. GOVERNMENT ADVOCATE (V/O/DTD; 20.09.2024) 2) IA-1/2024 FOR STAY	S B HEBBALLI PAVAN HEBBALLI CHITRA GOUNDALKAR	AGA FOR RESPONDENTS
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COURT HALL NO :13

- 3 RP 100047/2023 (,) S B HEBBALLI
IN MFA PAVAN HEBBALLI AGA FOR RESPONDENTS
102898/2019
A/W ACCEPTANCE
OF COPY OF ACK
FOR HAVING
SERVED THE
COPIES OF THE
REVIEW PETITION
A/W
ANNEXURES ON
LEARNED ADDL.
GOVERNMENT
ADVOCATE
(V/O/DTD;
20.09.2024)
- 4 RP 100048/2023 (,) S B HEBBALLI
IN MFA PAVAN HEBBALLI AGA FOR RESPONDENTS
102899/2019 CHITRA M GOUNDALKAR
A/W ACCEPTANCE
OF COPY OF ACK
FOR HAVING
SERVED THE
COPIES OF THE
REVIEW PETITION
A/W
ANNEXURES ON
LEARNED ADDL.
GOVERNMENT
ADVOCATE
(V/O/DTD;
20.09.2024)
- 5 RP 100049/2023 (,) S B HEBBALLI
IN MFA PAVAN HEBBALLI AGA FOR RESPONDENTS
102900/2019 CHITRA GOUNDALKAR
A/W ACCEPTANCE
OF COPY OF ACK
FOR HAVING
SERVED THE
COPIES OF THE
REVIEW PETITION
A/W
ANNEXURES ON
LEARNED ADDL.
GOVERNMENT
ADVOCATE
(V/O/DTD;
20.09.2024)

COURT HALL NO :13

- 6 RP 100050/2023 (,) S B HEBBALLI
IN MFA PAVAN HEBBALLI AGA FOR RESPONDENTS
102897/2019 CHITRA GOUNDALKAR
A/W ACCEPTANCE
OF COPY OF ACK
FOR HAVING
SERVED THE
COPIES OF THE
REVIEW PETITION
A/W
ANNEXURES ON
LEARNED ADDL.
GOVERNMENT
ADVOCATE
(V/O/DTD;
20.09.2024)
- 7 RP 100051/2023 (,) S B HEBBALLI
IN MFA PAVAN HEBBALLI AGA FOR RESPONDENTS
102894/2019 CHITRA GOUNDALKAR
A/W ACCEPTANCE
OF COPY OF ACK
FOR HAVING
SERVED THE
COPIES OF THE
REVIEW PETITION
A/W
ANNEXURES ON
LEARNED ADDL.
GOVERNMENT
ADVOCATE
(V/O/DTD;
20.09.2024)
- 8 RP 100052/2023 (,) S B HEBBALLI
IN MFA PAVAN HEBBALLI AGA FOR RESPONDENTS
102895/2019 CHITRA GOUNDALKAR
A/W ACCEPTANCE
OF COPY OF ACK
FOR HAVING
SERVED THE
COPIES OF THE
REVIEW PETITION
A/W
ANNEXURES ON
LEARNED ADDL.
GOVERNMENT
ADVOCATE
(V/O/DTD;
20.09.2024)

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